Written Answers to		[1 August, 2016]	Unstarred Questions 105		
S1. N	o. District	2014-15	2015-16		
34.	Sheohar	10.53	1.13		
35.	Sitamarhi	14.42	7.04		
36.	Siwan	7.39	4.74		
37.	Supaul	9.58	4.52		
38.	Vaishali	8.36	2.69		
	Total	372.13	243.88		

Open defecation

1517. PROF. M.V. RAJEEV GOWDA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Ministry is aware that despite building toilets, open defecation is still a huge concern in the country;
- (b) whether the Ministry has taken any proactive measures to prevent open defecation;
 - (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Ministry aims to adopt Bangladesh's CLTS mode to overcome this problem; and
 - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) to (c) The Ministry fully recognises that the real outcome for Swachh Bharat is elimination of open defecation. That is why, the Swachh Bharat Mission (Gramin) (SBM-G) focuses on behavioural change and involvement of communities to eliminate open defecation. The SBM-G does not promote a supply driven toilet-construction approach; rather it emphasises realisation by people that open defecation is harmful to their health; and therefore they should build and use toilets. The entire programme is focussed on promoting elimination of open defecation. In order to build capacities to address open defecation, a number of trainings have been conducted for key stakeholders such as State officials, Collectors, Zilla Panchayat chairpersons to equip them with skills in behaviour change. The States have been suggested to adopt community led and community-driven approach for behaviour change. Techniques like 'Triggering' are being used, along with other ways of interpersonal communication. The PRIs, NGOs, youth groups, women, children and other openion makers are being actively involved.

A World Bank support project has also been approved that will incentivise the States on the basis of *inter alia*, reduction in open defecation.

(d) and (e) The SBM(G) guidelines provide that the suggested approach is community led and community saturation approach focusing on collective behavioural change. However, given the socio-cultural diversity in India, the Government of India does not prescribe any one approach, and the States are free to choose any approach that is best suited to them.

Utilisation of funds released under SBM-G

1518. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that the States have not fully utilised the funds released under the Swachh Bharat Mission (SBMG) during the last two years;
 - (b) if so, the details thereof; and
- (c) whether Government is taking any steps to advise the States to fully utilise the funds released under SBM-G;

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) State/UT-wise, Central share released and utilised during the last 2 years as per Integrated Management Information System (IMIS) of the Ministry is given in the Statement (*See* below).

(c) A number of steps have been taken to ensure that there are no unutilized funds. The implementation bottlenecks have been removed, and a number of trainings held to build capacities at the grassroot level. There is also an inbuilt provision in the Swachh Bharat Mission (Gramin) guidelines, regarding reduction in eligibility for further fund release in subsequent year, should there be higher unspent balance, which brings financial discipline. In fact, many of the States incurred higher expenditure than available funds (through higher State share or other means) to continue the momentum of the programme in 2015-16.

Statement

Details of State/UT-wise, Central share released and utilised during last two years

(₹ in crore)

States/UTs	2014-15		2015-16	
	Released	Utilised	Released	Utilised
1	2	3	4	5
Andaman and Nicobar Islands	0.00	0.00	3.40	0.00
Andhra Pradesh	116.10	93.96	234.17	292.09